(c) whether it is a fact that the U.K. and the Pakistan Governments are giving all help to these extremists; and

(d) if the replies to parts (a) and (b) above be in the affirmative what steps Government have taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHID ALAM KHAN): (a), (b) and (d) Reports about the undesirable activities of extremist elements have come to the notice of the Government, Strict vigilance is being maintained in this regard by the authorities.

(c) The attitude of these Governments in this regard is unsatisfactory.

Situation in the North Eastern Region

1271. SHRI PUTTAPAGA RADHA-KRISHNA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that like Punjab, North Eastern region continues to be in turmoil as reported in the News Time of the 24th February, 1985; and

(b) if so, what remedial steps the Government propose to take to normalise the situation in these special ethnic regions?

THE MINISTER OF STATE IN THE AFFAIRS MINISTRY OF HOME (SHRIMATI RAM DULARI SINHA): (a) Government's attention has been drawn to the news item. However, the Government does not agree with the facts as mentioned in the news item. The situation in Manipur, Mizoram and Nagaland has generally remained under control while there has been some increase in the activities of the extremists in Tripura. ų,

(b) Security measures have been tightened. Combing operations in the affected areas have been taken up and strict vigil is being maintained. The strength of Central security forces where necessary has also been augmented. So far as borto Questions

der of Nagaland-Assam is concerned, State Governments have been advised to exercise restraint and settle the disputes. peacefully.

Plight of women prisoners in India

1272. SHRI PUTTAPAGA RADHA-KRISHNA: Will the Minister of HOME. AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news report which appeared in certan sections of the press on harassment, torture, rape etc., of women prisoners in jails in India as brought out by Amnesty International high-lighting examples of Bihar and Mathura jails; and

(b) if so what remedial steps the Central Government have taken or propose to take to ensure that women all over India are free from these indignities?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRIMATI RAM DULARI SINHA): (a) and (b) Government are not aware of any such reports in the Press, Further the latest Report of the Amnesty International for 1984 covering the period January to Decemebr 1983 does not refer to any such incidents. In order that women in custody do not suffer any indignity, the need for reorienting the approach and behaviour of the custodial staff towards them has been emphasised upon the State Governments from time to time

झांसी को इंडियन एथरलाइन्स अथवा वायुदूत सेवाग्रों से जोडा जाना

1273. डा०गोविन्द दास रिछारियाः क्या प्रधान मंत्री यह बताने की क्रुपा करेंगें कि :

(क) क्या झांसी को इंडियन एयर-लाइन्स ग्रथवा वायुदूत सेवाग्रों से जोड़ने का कोई प्रस्ताव सरकार के विचाराधीन है ;

(ख) यदि हां, तो इसमें कितना समय लगेगा; ग्रौर

(ग) यदि नहीं, तो इसके क्या कारण हैं ?

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